

NOTE

Hon'ble the Chief Justice has been pleased to order that Habeas Corpus Petitions received from 27.3.2013 to 31.3.2013 be listed before the senior most Hon'ble Judge on the dates mentioned below: -

S N	Dates	Name of the Hon'ble Judge
1	27.3.2013	Hon'ble Mr. Justice Naresh Kumar Sanghi Hon'ble Mr. Justice Rameshwar Singh Malik Hon'ble Mr. Justice Tejinder Singh Dhindsa
2	28.3.2013	Hon'ble Mr. Justice Naresh Kumar Sanghi Hon'ble Mr. Justice Tejinder Singh Dhindsa
3	29.3.2013	Hon'ble Mr. Justice Naresh Kumar Sanghi Hon'ble Mr. Justice Tejinder Singh Dhindsa
4	30.3.2013	Hon'ble Mr. Justice Naresh Kumar Sanghi Hon'ble Mr. Justice Tejinder Singh Dhindsa Hon'ble Mr. Justice Amol Rattan Singh
5	31.3.2013	Hon'ble Mr. Justice Naresh Kumar Sanghi Hon'ble Mr. Justice Tejinder Singh Dhindsa Hon'ble Mr. Justice Amol Rattan Singh

The following officers are deputed to get the cases listed and they will sit in DRR Section along with their respective staff: -

Sr No	Name of the Officer & Designation	Duty period	Address & Contact No.
1	Shri Sher Singh Dhull, AR(Grouping)	27.3.2013	# 88, G Block, Shivalik Vihar, Naya Gaon. 8054010678
2	Shri Sita Ram Verma, AR(Civil & Judicial)	28.3.2013	# 3093, Sector 23-D, Chandigarh 9463593272
3	Smt. Saroj Aggarwal, AR(Purchase & Store)	29.3.2013	Flat No. 2531, Sector 50-C, Telehos Cooperative Society, Chandigarh 9463496046
4	Shri Randhir Singh, AR(Monitoring)	31.3.2013	# 703, Phase X, Mohali 9478372670

Sd/-
Registrar Judicial
18.3.2013